

ITEM NO.1718

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33161/2022

VIRENDRA SINGH @ VIJENDRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Please list Office Report on default.)

Date : 12-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBER]

For Petitioner(s) Mr. A.P. Singh, Adv.
Mr. V.P. Singh, Adv.
Mr. Nihal Singh, Adv.
Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted
further opportunity of four weeks to file proof of surrender.

List after four weeks.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)